

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2822
ANSWERED ON:10.12.2014
BANK LOANS FOR MINORITY COMMUNITIES
Nayak Shri B.V.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether some banks are providing loans and advances exclusively for minority communities;
- (b) if so, the details thereof;
- (c) whether any districts have been identified as minority concentration districts for this purpose;
- (d) if so, the details thereof; and
- (e) the details of the types of business/ enterprises getting loans alongwith the quantum of loans sanctioned therefor during each of the last three years and current year, State-wise and district-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) & (b) Lending to minority communities is covered under weaker sections category of Priority Sector Lending. In terms of Reserve Bank's extant guidelines on lending to priority sector, a target of 40 per cent of Adjusted Net Bank Credit (ANBC) or Credit Equivalent amount of Off-Balance Sheet Exposure (OBE), whichever is higher, as on March 31 of the previous year, has been mandated for lending to the priority sector by domestic scheduled commercial banks, and foreign banks with 20 and above branches. Within this, a sub-target of 10 per cent of ANBC or Credit Equivalent amount of OBE, whichever is higher, as on March 31 of the previous year, has been mandated for lending to weaker sections which includes, among others, persons from minority communities.

(c) & (d) Priority Sector Lending by Public Sector Banks to weaker sections including persons from minority communities is extended to the individuals/ Self Help Groups. However, All scheduled commercial banks are required to specially monitor the credit flow to minorities in 121 districts having at least 25% minority population as per the Census data of 2001.

(e) The Reserve Bank of India has issued 'Master Circular – Priority Sector Lending- Targets and Classification' dated July 01, 2014, as per which the broad categories under priority sector for all scheduled commercial banks are as under:

- (i) Agriculture;
- (ii) Micro and Small Enterprises;
- (iii) Education;
- (iv) Housing
- (v) Export Credit
- (vi) Others

Detailed guidelines in this regard is available on the website of reserve Bank of India www.rbi.org.in. The state-wise lending under Priority Sector Lending to minority community by Public Sector Banks for the last three years and current year is at Annexure-I.